

IN THE HIGH COURT OF ORISSA, CUTTACK

NOTICE

As directed, it is hereby informed that the following case will be taken up before the Single Bench of Hon'ble Mr. Justice B.P. Routray at 10.30 A.M. today, the 27th April, 2026.

**COURT NO -XXIII (IST FLOOR)
AT 10:30 AM
THE HON'BLE MR. JUSTICE B. P. ROUTRAY**

FOR JUDGEMENT

1) WP(C)/180/2026

BINOD BIHARI SAHU
Vs

JAJATI KESHARI
KHUNTIA H.S.DEO,
B.K.MOHANTY,
K.PRATIHARI, S.SUMAN

STATE OF ODISHA

M/S. SATYA SMRUTI
MOHANTY, S.S.PRADHAN, G.
RAI, G. NAYAK,
S.K.MOHARANA, P. PATNAIK.

BY ORDER,

THE HIGH COURT OF ORISSA
CUTTACK
27.04.2026


DY.REGISTRAR (JUDL.)

(Copy forwarded to A.G.'s Office/ Secretary, High Court Bar Association/ Court's Notice Board for information.)


27/04/26
DY.REGISTRAR(JUDL.)